

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) to (d). One of the important objectives of the development of Scheduled Castes in the Sixth Plan is to enable 50 per cent of the Scheduled Caste families to cross the poverty line. The Prime Minister in her letter to the Chief Ministers sent in March, 1980 emphasised the importance of this objective and programmes therefor. Similarly for the Scheduled Tribes also it is envisaged that 50 per cent of the families would be enabled to cross the poverty line in the Sixth Plan period. The Special Component Plan for the Scheduled Castes and the Tribal Sub-Plans prepared by the States by earmarking benefits and financial outlays from their respective State Plans, contain the different programmes for the scheduled Castes and the Scheduled Tribes. Each State's Special Component Plan and the Tribal Sub-plan document contains a large number of schemes and programmes, details of which are available in the documents themselves. On the basis of those Special Component Plans and the Tribal Sub-Plan prepared by the States, it is estimated that in three years 1980-81, 1981-82 and 1982-83, 48.48 lakhs (28.2 per cent) Scheduled Caste families (as per 1971 census) would be covered by different programmes, for Scheduled Tribes, it is estimated that about 30-35 lakhs families (50 per cent) would be covered during the Sixth Plan Period.

Damage to Jagatpur Industrial Estate Orissa

2819. SHRIMATI JAYANTI PATNAIK: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of extensive damages caused by flood to the Jagatpur Industrial Estate, Orissa;

(b) if so, the Central assistance proposed to be provided to that industrial estate to compensate the flood damage; and

(c) the details thereof?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI):

(a) Yes, Sir.

(b) and (c). the damage to the industrial estate, Jagatpur is included in the memorandum on damage to State Government assets provided to the Central team of experts send by the Ministry of Agriculture which visited the State to assess the damage in later half of September, 1982. The report of the Central Team is under consideration of Government in the Ministry of Finance.

Construction of Vijayanagar Steel Plant

2820. SHRI H. N. NANJE GOWDA:
SHRI K. LAKKAPPA:
SHRI S. T. QUADRI:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have since taken decision about the strategy to be adopted for construction of the Vijaynagar Steel Plant;

(b) whether the CEDB and MECON had submitted the detailed project report a number of times to Government;

(c) if so, when the Vijaynagar Steel Plant is likely to be constructed and start functioning; and

(d) details of the assistances provided by the Centre to the State Government for the plant?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) Technical and other details of the project are under consideration preparatory to commencement of work on the project.

(b) and (c). Detailed Project Report for a plant based on conventional blast furnace technology has been prepared and examined. A supplementary study by RITES has also been made and its report was received recently and is being studied.

A Detailed Project Report for a plant based on direct reduction route is under preparation and is expected to be received in a few months' time.

Construction of the plant will be taken in hand in the near future after taking a final decision about the technology to be adopted for this plant.

(d) The project is being implemented by the Government of India and question of assistance to the State Government does not arise.

Credit facility to Industries

2821. SHRI H. N. NANJE GOWDA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the State Governments have been asked to provide credit facility to industries in the interest of production; and

(b) the steps taken by Government to streamline the procedure in this behalf?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b). Credit facility is provided to the industries by the Banks and term lending institutions, who carry out the project appraisal before giving credit in order to ensure that the credit provided from various agencies is optimally utilised for the purpose. No separate instructions in this regard have however been issued to the State Governments.

Pollution of Jamuna by DCM

2822. SHRI NARAYAN CHOUBEY:
SHRI INDRAJIT GUPTA:

Will the PRIME MINISTER be pleased to state:

(a) whether attention of Government has been drawn to the recent order of the Additional Chief Metropolitan Magistrate, Delhi regarding pollution of the Jamuna river waters by discharge of the industrial effluents of Delhi Cloth Mills units at Bara Hindu Rao into it;

(b) whether such discharge is highly dangerous for human beings and cattle alike; and

(c) if so, the action Government propose to take against the DCM authorities?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) and (b). Yes sir.

(c) Under the court order, the Industry has been directed to set up the industrial effluents treatment Plant by 30-11-82.

Industrialisation of backward Districts of Madhya Pradesh

2823. DR. VASANT KUMAR PANDIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether a recent analysis has revealed that Madhya Pradesh State has the largest number of 'No Industry District' in the country; if so, the details thereof;

(b) the steps taken to remove regional imbalance and for industrialisation of backward areas of Madhya Pradesh;

(c) the names of large and medium scale industries located in Rajgarh, Guna, Vidisha, Shajapur and Sagar of Madhya Pradesh; and